

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.1.2017 AT 10.30 AM

CP(IB)No.322/9/HDB/2017
Ind Barth Power Thermal Power Limited
Trimex Industries Private Limited
Ind Barth Power Thermal Power Limited
9 of IBC

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desas	Advad	avinash@desar	
D. Satya Si va Dars han	Advocate	Sival Lesas Low	, DVV

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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P. VIKAL			W.

## ORDER

Heard Mr. Avinash Desai, learned counsel along with Mr. D. Satya Siva Darshan, Advocate for the Petitioner and Mr. Yogesh Kumar Jagia and Mr. P. Vikram learned counsels for the Respondent. Arguments completed. The learned counsels sought time to submit their written arguments latest by 22.01.2018.

Orders Reserved -

MEMBER (Technical)

MEMBER (Judicial)